

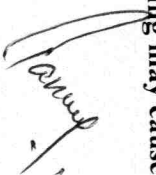
Name of the corporate debtor: Byju's K3 Education Private Limited
Date of commencement of CIRP: 15th October, 2025

List of creditors as 31st October, 2025
List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Kritikal Solutions Private Limited	31.10.2025	2,70,83,54 4/-	1,76,71,832.7 4/-	Unsecured Operational Debt	NIL	NIL	No	94.44 %	NIL	NIL	NIL	94,11,711.26/-	**Mentioned Below

** Please note that claims are provisionally admitted based on documents submitted with declaration under provision of I & B code. The amount shall be modified in accordance to provision of code and upon emerging out new fact, Updation of records, substantive evidence and documents. The creditors are advised to submit IRP/ RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.



Pankaj Kumar Singhal
 Resolution Professional for Byju's K3 Education Private Limited.
 (Under CIRP vide NCLT Order dated 15.10.2025)
 IBBI Reg. No.: IBBI/IPA-002/IP-N00532/2017-2018/11561
 AFA Valid Until: 31.12.2025
 Address: WP-509, 3rd Floor, Wazirpur Village, Ashok Vihar I,
 Near Airtel Store, Delhi-110052
 FOR CORRESPONDENCE:-
 Mail ID:- IP.BYJUSK3@GMAIL.COM
 ADD: WP-509, 2ND FLOOR, WAZIRPUR VILLAGE,
 ASHOK VIHAR I, NEAR AIRTEL STORE, NEW DELHI -110052
 Mobile: +91-9871357353